

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 207**  
**706/59/ND/2019**

**IN THE MATTER OF:**

**Ravi Nandan Sahaya**

...

**Applicant/Petitioner**

**Versus**

**Bharat Nidhi Ltd.**

...

**Respondent**

**Under Section: 59 of Companies Act**

**Order delivered on 17.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

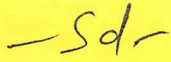
**PRESENT:**

**S M Sundaram, Advocate for Petitioner**

**ORDER**

Ld. Counsel appearing for the Petitioner submits that the Petitioner is no more and he has also filed an Application for substitution of the legal heirs of the deceased Petitioner, which is not listed.

On his request, list this matter on 27<sup>th</sup> August 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**